

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA UNSTARRED QUESTION NO. 700
TO BE ANSWERED ON DECEMBER 07, 2023**

INSTALLATION OF LED UNDER AMRUT

**NO. 700. SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH:
SHRI DINESH CHANDRA YADAV:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether work for installation of LED in place of street lights has been completed by the Government under the AMRUT scheme in Bihar;**
- (b) if so, the details thereof; and**
- (c) the details of fund spent on the said scheme?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a & b): So far, for promoting energy conservation, 3.12 lakh identified conventional streetlights have been replaced with energy efficient LEDs in State of Bihar against a set target of 1.85 lakhs.

(c): No financial allocation is made for replacement of street lights with LEDs because the programme is run without any budgetary allocation from Government of India as it is based on a sustainable business model where the cost of LEDs is repaid by Urban Local Bodies (ULBs) from savings in energy and maintenance expenditure over a period of time through savings in electricity bill.
